

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1597 OF 2008

ASHOK KUMAR SINHA

Appellant (s)

VERSUS

JAYA SINHA

Respondent(s)

(Office report on default)

Date: 16/01/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR  
(IN CHAMBERS)

For Appellant(s)

Mr. Aditya Kr. Choudhary, Adv.  
Mr. Ugra Shankar Prasad, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Learned counsel appearing for the appellant states that  
statement of case will be filed during the course of the day.

|  
|Court Master

[ Charanjeet Kaur ]

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| Court Master

[ Kusum Gulati ]

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